

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 30th day of *August*, 2018.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01002/2013.

Kuber Singh Rawat.

.....Applicant.

VE R S U S

The Secretary, Ministry of Communications and others.

.....Respondents

Advocate for the applicant : Shri V.R. Dwivedi (absent)

Advocate for the Respondents: Shri Praveen Shukla

ORDER

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

List revised. None is present for the applicant.

It is seen from the order sheets that on previous listed date i.e. 14.08.2018, none was not present for the applicant even in the revised call. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

**(GOKUL CHANDRA PATI)
MEMBER- A.**

Anand...